

Annexure-3														
Name of the corporate debtor: Sivana Realty Private Limited; Date of commencement of CIRP: 11th August 2020; List of creditors as on:													31-12-2021	
List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in Rs.)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim Rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	LIC Housing Finance Limited	26/08/2020	1,18,82,50,826	1,18,82,50,826	Mortgage Lender	1,18,82,50,826	1,18,82,50,826	No	26.920%	-	-	-	-	
2	Progressive Co.Op.Bank Ltd.	25/03/2021	1,16,785	99,306	Lien of Fixed Deposit	99,306	-	No	0.002%	-	-	17,479	-	
Total			1,18,83,67,611	1,18,83,50,132		1,18,83,50,132	1,18,82,50,826		26.922%	-	-	17,479	-	

Note :-

1) Secured Loan

Details of Security

- Registered Mortgage of the project admeasuring 14925 Sqr Mts. 'Samruddhi Garden & Oak Wood' situated at CTS No 403 C , Devidayal Compound, Jaydev Singh Nagar, Opp Ehsvar Nagar, Village Kanjur, L.B.S Marg, Bhandup West , Mumbai 400078.
- Hypothecation / Assignment of entire receivables of the project 'Samruddhi Garden & Oak Wood' including balance receivable from already sold Units
- Negative Lien on flats at 1.75 times at any point of time based on market value.
- Corporate Guarantee of M/s Sunshine Housing & Infrastructure Private Limited.
- Personal Guarantee of a) MrAtul Bharani & b) Mr Kashyap K Mehta.

2) Fixed Deposit with Progressive Co. Op . Bank Ltd.